

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Noslar International Limited Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on Date: 23-08-2023; Name of IP: Mr. Sajeve Bhushan Deora; Process Number: 1; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2325728				NA
2	Liquidation costs incurred till date				12921450				NA
3	Secured financial creditors	4	387685143	4	386138996		1546146		Annexure 3
4	Unsecured financial creditors	0							Annexure 4
5	Operational creditors (Workmen)	158	9949787	158	9523423		414695		Annexure 5
6	Operational creditors (Employees)	191	12443460	191	8341739		3875870		Annexure 6
7	Operational creditors (Government Dues)	9	92955653	9	24618396		68212995		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	41	22247369	41	17913523		4333846		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	9	44500480	9	44500480				Annexure 9
Total		412	569781892	412	506283735		78383552		